GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UN-STARRED QUESTION NO: 1268 TO BE ANSWERED ON 09.02.2018

CHILD DEVELOPMENT PROJECTS

1268: SHRI UDAY PRATAP SINGH;

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the funds allocated for implementation of child development projects in various States/UTs including Madhya Pradesh during each of the last three years and the current year, State/UT-wise;
- (b) whether proposals of construction of 167 project offices including godown buildings have been received from the State of Madhya Pradesh;
- (c) if so, the details thereof and the reaction of the Government thereto; and
- (d) the time by which said proposals are likely to be approved and the reasons for their pendency?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) The Ministry is administering Anganwadi Services Scheme for holistic development of children upto six years of age though State Governments/UT Administrations. The State/UT-wise funds released in the country for implementation of Anganwadi Services Scheme during each of last three years and current year is annexed.
- (b) to (d) There is no provision for construction of project offices and godown under Anganwadi Services Scheme and no such proposal has been received from the State of Madhya Pradesh so far.

STATEMENT REFERRED IN REPLY TO PART (A) OF LOK SABH UNSTARRED QUESTION NO.1268 FOR 09.02.2018 ASKED BY SHRI UDAY PRATAP SINGH REGARDING CHILD DEVELOPMENT PROJECTS

(Rupees in lakh)

CTAT	(Ruptes III IANI)							
STATE/UT-WISE FUNDS RELEASED UNDER ANGANWADI SERVICES SCHEME DURING								
LAST THREE YEARS AND CURRENT YEAR								
G M	NAME OF COARDON	2014.15	2015 16	2016 15	2017-18 (upto			
S. No.	NAME OF STATE/UT	2014-15	2015-16	2016-17	31.01.2018)			
1	2	3	4	5	6			
1.	ANDHRA PRADESH	99446.78	68818.48	56387.46	38114.85			
2.	BIHAR	116266.84	102372.56	98099.36	66359.59			
3.	CHHATTISGARH	51703.52	51151.54	41939.90	51189.63			
4.	GOA	2617.25	1228.04	1067.70	1285.46			
5.	GUJARAT	48886.15	64185.05	69417.36	50408.12			
6.	HARYANA	31158.68	16081.19	20871.79	17668.41			
7.	HIMACHAL PRADESH	17184.09	19507.32	23696.07	14337.04			
8.	JAMMU & KASHMIR	26031.19	27362.65	26732.11	18094.41			
9.	JHARKHAND	46904.30	46217.72	48163.54	37379.82			
10.	KARNATAKA	82856.77	96394.53	53686.59	80929.14			
11.	KERALA	24726.35	28554.27	34357.05	26053.93			
12.	MADHYA PRADESH	122544.60	108673.52	110506.46	91938.67			
13.	MAHARASHTRA	90781.88	104166.66	105660.17	52753.98			
14.	ODISHA	87511.73	65643.69	72497.49	83569.94			
15.	PUNJAB	25893.06	13689.39	16982.50	11729.59			
16.	RAJASTHAN	73992.88	49851.78	62397.70	53319.26			
17.	TAMIL NADU	67902.29	63744.93	47085.82	39007.97			
18.	UTTARAKHAND	20165.67	35710.06	21399.62	20678.66			
19.	UTTAR PRADESH	272553.08	281398.92	278089.75	194643.70			
20.	WEST BENGAL	97578.85	79465.80	66563.30	85168.41			
21.	TELANGANA	46057.10	37918.23	29877.27	28021.72			
22.	DELHI	17855.94	13775.25	14168.00	10868.44			
23.	PUDUCHERRY	1275.34	1673.27	2299.22	1455.40			
24.	A & N ISLAND	891.78	1421.03	1207.51	854.79			
25.	CHANDIGARH	996.18	1420.25	762.19	828.48			
26.	D & NAGAR HAVELI	281.31	210.97	569.61	295.12			
27.	DAMAN & DIU	195.77	133.55	307.96	174.39			
28.	LAKSHADWEEP	138.16	155.91	146.95	114.12			
29.	ARUNACHAL PRADESH	15557.38	12923.23	11346.05	6950.72			
30.	ASSAM	103517.50	92972.20	64397.66	50933.77			
31.	MANIPUR	14929.58	10267.27	9998.54	7174.77			
32.	MEGHALAYA	14357.78	12418.60	19135.66	12171.42			
33.	MIZORAM	5695.57	5371.93	4666.49	4019.67			
34.	NAGALAND	12202.63	8796.00	15149.57	9033.53			
35.	SIKKIM	2998.60	2022.73	1625.01	1137.10			
36.	TRIPURA	14074.26	18194.62	11710.57	9213.74			
	Total	1658181.93	1543893.15	1443031.60	1177877.76			